

COMMITTEE ON  
ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE  
(SEVENTH LOK SABHA)

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NINTH REPORT

(Presented on 3-8-1982)

1. the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Ninth Report.

2. The Committee held a sitting on the 2nd August, 1982.

3. The Committee considered applications for leave of absence from four Members. The recommendations of the Committee with respect to the applications are given in the Appendix.

NEW DELHI;

August 2, 1982  
Sravana 11, 1904 (Saka)



( P.V.G. RAJU )

CHAIRMAN,

COMMITTEE ON ABSENCE OF MEMBERS  
FROM THE SITTINGS OF THE HOUSE.

APPENDIX

(Vide para 3 of the Report)

Name of Member who has applied for leave of absence	Period for which leave applied for	Reasons	Period for which leave of absence recommended by Committee	Remarks
Shri Krishna Chandra Halder	8.7.82 to 13.8.82 (current session) = 37 days.	Medical treatment of his leg.	8.7.82 to 13.8.82 = 37 days.	
Shri Motibhai R. Chaudhari	12.7.82 to 13.8.82 = 33 days	Study tour abroad.	9.7.82 to 13.8.82 = 36 days.	He last signed the Attendance Register on 8.7.82.
Shri H.G. Ramulu	15.7.82 to 8.8.82 = 25 days	Religious worshipping.	14.7.82 to 7.8.82 = 25 days	He last signed the Attendance Register on 13.7.82. There will be no sitting on 8.8.82 being Sunday.
Shri Subodh Sen	30.3.82 to 30.4.82 and (current session) = 69 days.	Serious ailments.	*30.3.82 to 30.4.82 and 8.7.82 to 3.8.82 = 59 days.	He last signed Attendance Register on 29.3.82.

Since the Committee do not recommend leave for more than 59 days at a time, Member may be granted leave for 59 days in the first instance.